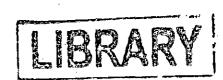
CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH KOLKATA



OA. 350/870/2014

Date of order: 18.03.2021

Present

:Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

KAMAL KR. MUSHAHARY VS. N.E.F. RAILWAY

For the Applicant

: None

For the Respondents

: Ms. Gargi Roy, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

None appeared on behalf of the applicant on earlier several occasions even today despite repeated calls.

- 2. Therefore, it seems that the applicant has lost interest to pursue the matter further.
- 3. Accordingly, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

(Dr. Nandita Ćhatterjee) Member (A) (Bidisha Banerjee) Member (J)

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